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# THE ASSAM GAZETTE

## অসাধাৰণ EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দাৰা প্ৰকাশিত

### PUBLISHED BY AUTHORITY

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No. 1 Dispur, Tucsday, 12th January, 1999, 22nd Pausa, 1920 (S.E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT: LEGISLATIVE BRANCH

The 12th January, 1999

#### NOTIFICATION

No. LGL. 193/95/77.-- The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

#### THE ASSAM GAZETTE, EXTRAORDINARY, JAN 12.

ASSAM ACT NO. V OF 1999 (Received the Assent of the Governor on 8th January, 1999)

THE ASSAM COLLEGE EDUCATION (PROVINCIALISATION) ACT REPEALING ACT, 1998

> AN ACT

to repeal the Assam College Education (Provincialisation) Act, 1996.

Preamble.

Whereas it is expedient to repeal the Assam Act II Assam College Education (Provincialisation) of 1996. Act, 1996.

It is hereby enacted in the Forty-ninth year of the Republic of India as follows:-

Short title, extent and commencement.

- 1. (1) This Act may be called the Assam College Education (Provincialisation) Act Repealing Act, 1998.
  - (2) It shall extend to the whole of Assam
  - (3) It shall come into force at once.

Repeal of Assam Act No. II of 1996.

The Assam College Education Assam Act (Provincialisation) Act, 1996, shall stand No. II of 1996. repealed.

Repeal and Saving.

3. (1) The Assam College Education Assam (Provincialisation) Act Repealing Ordinance, Ordinance 1998 is hereby repealed.

of 1998.

(2) Notwithstanding such repeal, anything done or any action taken under the Ordinance so repealed shall be deemed to have been done or taken under the corresponding provisions of this Act.

> M. K. DEKA, Secretary to the Govt. of Assam, Legislative Department.